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5. A separate fund under the Chief Minister's Relief Fund, called the Chief Ministers Relief Fund (Distressed Persons' Relief) has been set up. The proceeds of the Fund will be utilised for rehabilitation and welfare schemes of not only beggars but also of other distressed sections of the society e.g., orphan, destitute children. women in distress, physically handicapped.

Written Answers

- 6. An intensive publicity campaign highlighting the message of anti-beggary is also under way.
- 7. As on August 20, 1976, 9900 beggars have been arrested of which 3333 are able bodied They have been externed and sent to sites at Kukdı and Jackwadi Irrigation Projects in Ahmednagar Dictrict and offered employment on daily wage basis beggars classified as disabled, old and Infirm have been detained in existing Beggar Homes and 250 Juvenile Beggars have been kept in Remand Home.

Demolition of Bungalows on Windsor Place, Janpath, Ashoka Road and Raisina Road, New Delhi

1940 SHRI CHANDRA SHEKHAR SINGH Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether some of the bungalows on Windsor Place, Janpath, Ashoka Road and Raisina Road in New Delhi are going to be demolished; and
- (b) how this land is going to utilised?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RA-MAIAH); (a) Yes, Sir.

(b) The land will be utilised for establishment of hotels as per the requirements of proposed Zonal Plan.

1941. श्रीमती सावित्री स्टास :

भी करार राख सावना .

न्या विका. समाज कल्याम और संस्कृति नन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या नेहरू युवक केन्द्र (नेहरू युथ सेन्टर) में मुवक समायोजक के पदीं पर तदर्थ नियक्ति सम्बन्धी नियमों को पुनरीनित किया गया है:
- (ख) यदि हा नो नत्यभ्वन्धी रूप रेखाः क्या है:
- (ग) क्या यवक समायोजको के रिकन ादो का पूर्ति भ्रब केवल प्रतिनिय्क्त पर परकारी कर्मचारियों को नियुक्त करके कि जायेको. घौर
- (घ) यदि हा, तां उक्त निर्णय कव लिया गया ?

शिक्षा और समज्य स्थाण मंत्रस्य तवा संरक्षति विभाग में उप-मंत्री (श्री घरविन्द नेताम) . (क) से (घ) [नेहरू युवक केन्द्रों के युवक समन्वयकों के पदों के भर्ती नियमों को भ्रभी तक भन्तिम रूप नही दिया गया है। इस बीच युवक समन्वयकों के पदों को तदय माधार पर भरा जा रहा है। वतमान पद्धति के धनुसार राज्य सरकारों से नाम मांगे जाते हैं भीर इस प्रकार नामजद व्यक्तियों का केन्द्रीय चयन समिति द्वारा साम्रात्कार शिया वाता है भीर उक्त समिति की सिफारिकों के प्राप्तार पर नियक्तियां की जाती हैं। सरकार प्रतिनियुक्ति पर प्रधिकारियों की नियुक्त करने पर वरियता देती है।